

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),  
TIS HAZARI, DELHI  
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),  
DBA ELECTIONS-2024

No. \_\_\_\_\_/EC/DBA/2024

Dated 21.09.2024

To,  
The Worthy President,  
Bar Association of Delhi,  
Tis Hazari Courts, Delhi.

**Sub: Objections filed by Sh. Vikas Goyal and Ms. Ragini Singh, Advocates  
in respect of the Members, who have obtained the membership after  
31.07.2023.**

Sir,

Reference be made to our letter no. 34923/EC/DBA/2024 dated 19.09.2024 and no. 52563/EC/DBA/2024 dated 20.09.2024 in respect of the subject matter.

In this respect, we may reiterate our requirement of data in respect of the list already provided as well as the list of members who have joined the Bar/ obtained the membership of Delhi Bar Association after 31.07.2023. While the said data is awaited, the individual members mentioned in the lists provided letter dated 20.09.2024. The individual members, mentioned in the lists already provided in the cover of letter dated 20.09.2024, may be asked to furnish the data of their joining the Bar/ obtaining the membership of the Delhi Bar Association.

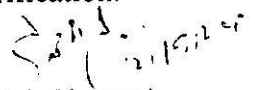
In this respect, we may further state that in the absence of the records, the Committee would be compelled to treat all such members to have joined membership of the Delhi Bar Association after 31.07.2023, which would entail ineligibility of the voters, subject, however, to other objections as well. Considering the timelines, it is desirable that the data requested for is provided to the Committee immediately.


It is also requested that in case the members who have joined/ obtained the membership of the Bar after 31.07.2023, may be requested to withdraw their declaration forms as the same do not qualify the conditions for eligibility as stipulated in the declaration form itself.

It may also be informed that the tentative list of the eligible members is not to be treated as a ground for their eligibility considering that the said list is a tentative list open for objections and subject to further verification.

Thanking you.

**Encl: Notice for circulation.**

  
(Harish Sharma)  
Nodal Officer,  
Election Committee  
Delhi Bar Association 2024

  
\_\_\_\_\_  
21/9/24

52791

No. \_\_\_\_\_/EC/DBA/2024

Dated 21.09.2024

Copy forwarded for information and necessary action to:-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) The Hony. Secretary, Delhi Bar Association, THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (Hqs), THC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 5) PS to Ld. Chairperson, Election Committee, DBA 2024
- 6) In-Charge, Caretaking Branch (HQ), THC, Delhi.
- 7) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.

Nodal Officer,  
Election Committee  
Delhi Bar Association 2024